

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

25. C.P. (IB)/1183(MB)2020

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **17.11.2022**

Name of the Party: Fortigo Network Logistics Private Limited
Vs.
Eurolife Healthcare Private Limited

Section 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Video Conference.

1. Ms. Lipsa Unadkat, Ld. Counsel for the Operational Creditor present.
Mr. Aman Kacheria, Ld. Counsel for the Corporate Debtor present.
2. Counsel for the Corporate Debtor seeks some time to file Vakalatanama. Time granted.
3. Post this matter for further consideration on **10.01.2023**.

Sd/-

MANOJ KUMAR DUBEY
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)